NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1005/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

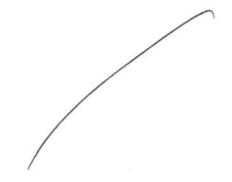
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Creative Home Furnishing International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE



ORDER

CSP 998/230-232/NCLT/MB/MAH/2017
CSP 999/230-232/NCLT/MB/MAH/2017
CSP 1000/230-232/NCLT/MB/MAH/2017
CSP 1001/230-232/NCLT/MB/MAH/2017
CSP 1002/230-232/NCLT/MB/MAH/2017
CSP 1003/230-232/NCLT/MB/MAH/2017
CSP 1005/230-232/NCLT/MB/MAH/2017
CSP 1006/230-232/NCLT/MB/MAH/2017
CSP 1007/230-232/NCLT/MB/MAH/2017

Company petitions are allowed, vide separate orders

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)